

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

20

C.P No. 543/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: CTS Offshore & Marine (India) Pvt. Ltd
V/s
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Umesh Joshi	Company Secretary	

ORDER

CP No.543 /252(1)/NCLT/MB/MAH/2017

On the mentioning made by the Petitioner Counsel, ROC, Mumbai is directed to file objections, if any, on or before next date of hearing.

List this matter on 15.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)